

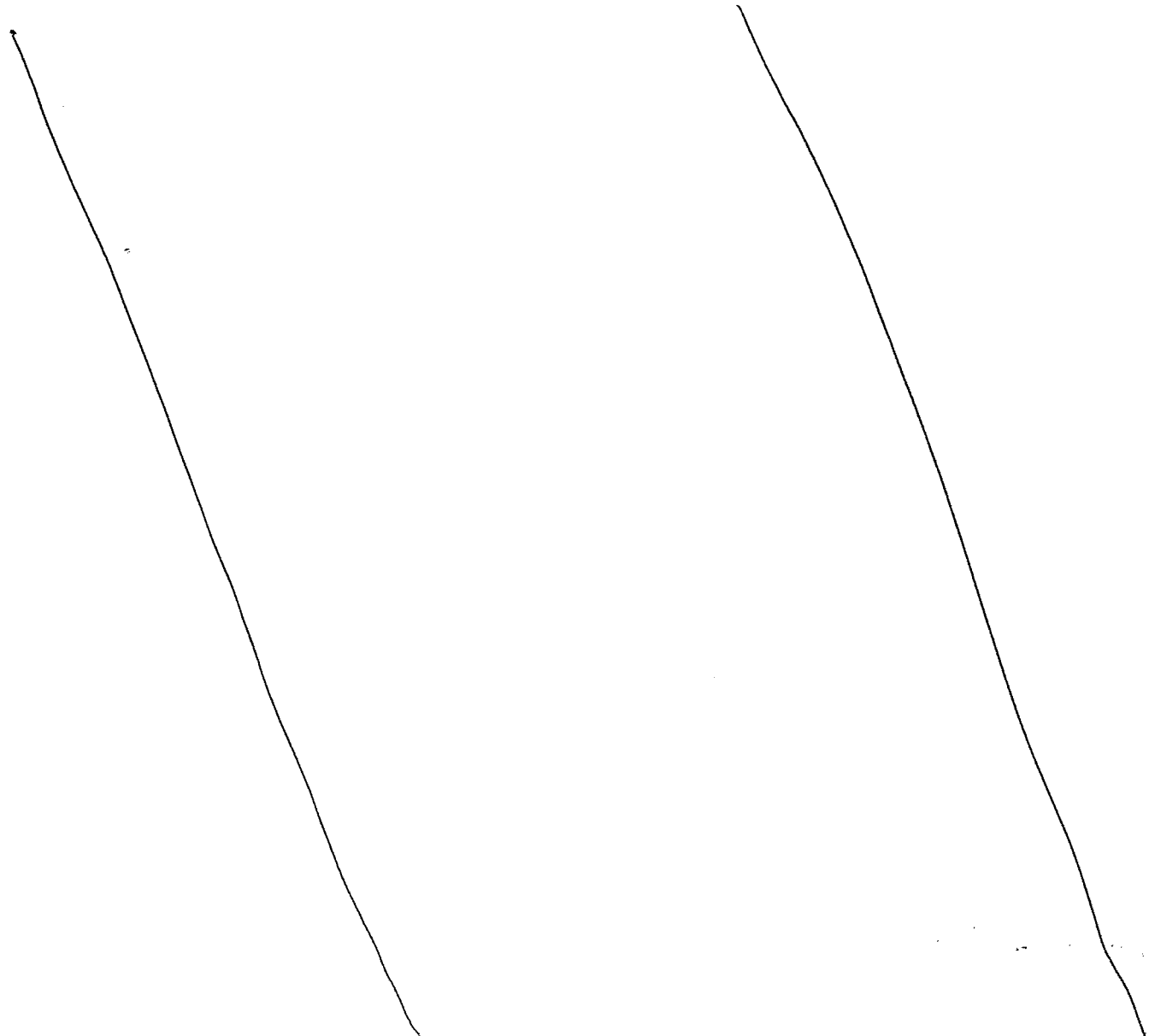
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 05-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/368/2018
IN
PETITION NUMBER : CP/540/IB/2017
NAME OF THE PETITIONER(S) : ANDHRA BANK
NAME OF THE RESPONDENT(S) : ORCHID PHARMA LTD & 1
UNDER SECTION : 43(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	



(29)

MA/368/IB/2018 IN MA/90/IB/2018 IN CP/540/IB/2017

ORDER

Counsel for Applicant (Andhra Bank) present. Counsel for RP present. This application is filed by the Applicant (Andhra Bank) for impleading themselves in MA/90/IB/2018. No objection reported by the Respondents.

In view of the above, MA/368/IB/2018 is allowed.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr